GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION LOK SABHA

STARRED QUESTION NO.: 77 (To be answered on the 24th July 2025)

EXPANSION OF PUDUCHERRY AIRPORT

*77. SHRI VE VAITHILINGAM

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) the present status of expansion of Puducherry Airport;
- (b) whether it is a fact that at present only two destinations are connected with Puducherry Airport and if so, the details thereof;
- (c) whether the Government proposes to take action for operating flights from Puducherry to Kochi and Shirdi in view of a large number of people travelling thereto: and
- (d) if so, the details thereof?

ANSWER

Minister of CIVIL AVIATION नागर विमानन मंत्री

(Shri Kinjarapu Rammohan Naidu)

(a) to (d): A statement is laid on the Table of the House.

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STATEMENT REFERRED TO IN REPLY TO PARTS (A) TO (D) IN RESPECT OF LOK SABHA STARRED QUESTION NO. 77 FOR REPLY ON 24.07.2025 REGARDING EXPANSION OF PUDUCHERRY AIRPORT ASKED BY SHRI VE VAITHILINGAM.

- (a): The Airports Authority of India (AAI) has developed a Master Plan for Puducherry Airport with the provision for operation of A-320 type of aircraft and Runway length of 2300m x 45m. The total additional land requirement will be 402 acres, out of which 217 acres are situated in Tamil Nadu and 185 acres are in Puducherry. The Master Plan has been shared with the Government of Puducherry.
- (b): Puducherry Airport is presently connected to Hyderabad and Bangalore.
- (c) & (d): With the repeal of Air Corporation Act in March 1994, the Indian domestic aviation has been deregulated. Airlines are free to induct capacity with any aircraft type, free to select whatever markets and network/route they wish to service, depending on their commercial and operational feasibility.
